

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 233 of 2013 &
I.A. No. 318 of 2013

Dated 2nd December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. & Ors. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr.
.....Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Anushree

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.1
Mr. K. Gopal Choudhary
Mr. A. Bhatnagar (Rep.)
for R.2

ORDER

We have heard the learned counsel for the parties. They are directed to file their respective Written Notes on or before 13.12.2013 after serving copy on the other side.

Post the matter for further hearing on **13.12.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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